

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.08.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : CORPORATION BANK V/S M/S RAJRANI COLD STORAGE & ICE PLANT PVT. LTD.

SECTION : 7 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. ANKUR GOYAL, ADV.

COUNSEL FOR RESPONDENT : SH. BHARAT KANT, ADV.

C P NO.(IB)35/ALD/2019

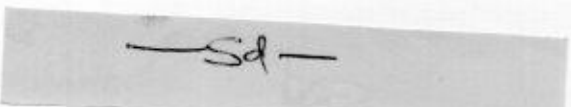
The matter was taken up today through Video Conferencing.

None present online on behalf of either of the parties.

However, a perusal of the earlier order of this Court dated 07.01.2021 as well as 13.07.2021 shows that on that date also none has appeared on behalf of either of the parties.

Accordingly, the present petition is dismissed for non-prosecution.

Dated : 13.08.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kavya Prakash Srivastava
(Stenographer)